

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 188 of 2013

Dated : 12th August, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of

NTPC Ltd. ...Appellant(s)
Versus.
Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Counsel for the Respondent (s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R.2
Mr. R.B. Sharma for R.7

ORDER

Admit. Issue notice. Mr. Pradeep Misra takes notice on behalf of Respondent No.2 and Mr. R.B. Sharma takes notice on behalf of Respondent No.7. Notice to be issued to the other Respondents returnable on 10.09.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **10.09.2013.**

(Justice Surendra Kumar) (Rakesh Nath) (Justice M. Karpaga Vinayagam)
Judicial Member Technical Member Chairperson
ts/mk